

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 134, 185, 131 and 151 of 2012

Dated : 23rd October, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Appeal No. 134 of 2012

**The Bihar Electricity Board ... Appellant(s)
Versus**

**Bihar Electricity Regulatory Commission
& Ors. ... Respondent(s)**

Appeal No. 185 of 2012

**The Bihar Electricity Board ... Appellant(s)
Versus**

**Bihar Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Appeal No. 131 of 2012

**Bihar Chamber of Commerce ... Appellant(s)
Versus**

**Bihar Electricity Regulatory Commission
& Ors. ... Respondent(s)**

Appeal No. 151 of 2012

**The Bihar Electricity Board ... Appellant(s)
Versus**

**Bihar Electricity Regulatory Commission
& Ors. ... Respondent(s)**

Counsel for the Appellant(s): Mr. Mohit Kumar Shah
Mr. Rituraj Choudhary

Counsel for the Respondent(s): Ms. Swapna Seshadri for R-6,7, 11, 13, 16,
36, 41 & 42.
Mr. Nand Sharma for BERC.

ORDER

Learned counsel for the parties seek some more time to file their respective written submissions. They are permitted to do so latest by **31st October, 2013** after serving copy on the other side.

Judgments are reserved.

(Justice Surendra Kumar)
Judicial Member
rkt

(Rakesh Nath)
(Technical Member)